

**GOVERNMENT OF INDIA
ATOMIC ENERGY
LOK SABHA**

UNSTARRED QUESTION NO:1469
ANSWERED ON:30.11.2011
BHOPAL MEMORIAL HOSPITAL
Thomas Shri P. T.

Will the Minister of ATOMIC ENERGY be pleased to state:

- (a) the present status of takeover of Bhopal Memorial Hospital by the department of Atomic Energy;
- (b) whether there has been a delay in the process;
- (c) if so, the details thereof and the reasons therefor; and
- (d) the action taken/proposed to be taken by the Government in this regard?

Answer

THE MINISTER OF STATE FOR PERSONNEL, PUBLIC GRIEVANCES & PENSIONS AND PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY)

(a) Consequent to the decision of the Union Cabinet, the Department of Atomic Energy (DAE) and the Department of Bio-technology (DBT) have provisionally taken over the Bhopal Memorial Hospital & Research Centre (BMHRC) on 02.08.2010, pending constitution of an appropriate administrative structure for the hospital in the nature of an autonomous society etc. A Government Resolution was issued in this regard on 03.09.2010. The day to day administration of the hospital is being attended to by the DAE and the requisite budgetary grants for salaries, drugs and consumables, maintenance etc., are being released by the Department. When the matter of constitution of an autonomous society for the management of the BMHRC and related matters such as approval for seeking the sanction of the Ministry of Finance in respect of the posts existing in the hospital, etc., were placed before the Atomic Energy Commission (AEC), the AEC felt that managing a hospital like BMHRC, does not form part of the mandate of the DAE and that there would be several operational difficulties in running a large hospital. The Commission therefore advised the DAE to take up the issue with the Cabinet Secretary for transfer of the administration of the BMHRC to any other appropriate department in the Government of India.

The Committee of Secretaries met and deliberated on this issue and recommended that the administration of the BMHRC be transferred to Department of Health Research, Ministry of Health and Family Welfare. Accordingly the matter is being placed for the approval of the Union Cabinet.

- (b) No, Sir.
- (c) Not applicable;
- (d) As mentioned at (a) above.